

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th November, 1977."

The motion was adopted.

15.12 hrs.

PROFITEERING PREVENTION AND PRICE CONTROL BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles."

The motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

TRADE UNIONS (RECOGNITION) BILL*

श्री हुकम चन्द कछवाय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे व्यवसाय संघ को मान्यता देने की प्रक्रिया का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the procedure for recognition of Trade Unions."

The motion was adopted.

श्री हुकम चन्द कछवाय : मैं विधेयक को पुरःस्थापित करता हूँ।

DOMESTIC WORKERS (CONDITIONS OF SERVICE) BILL*

श्री हुकम चन्द कछवाय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे घरेलू कर्मचारों की मजदूरी के नियतन के लिये तथा उनकी दशा में सुधार करने का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages and for improvement of working conditions of domestic workers."

The motion was adopted.

श्री हुकम चन्द कछवाय : मैं विधेयक को पुरःस्थापित करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

Amendment of articles 74 and 163

श्री हुकम चन्द कछवाय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे भारत के संविधान के अनुच्छेद 74 तथा 163 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

*Published in Gazette of India Extraordinary Part II, section 2, dated 2-12-1977.

श्री हुकूम खन्व कल्लबाय : मैं विधेयक को पुरःस्थापित करता हूँ।

STARVATION DEATHS (PRECAUTIONARY MEASURES AND RESPONSIBILITIES) BILL*

श्री हुकूम खन्व कल्लबाय (उज्जैन) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे भूख से मृत्यु न होने देने के लिये और इस सम्बन्ध में उत्तरदायित्व के लिये ग्राम एवम् जिला प्राधिकारियों द्वारा पूर्वविधानी उपायों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for precautionary measures by village and district authorities to avoid starvation deaths and for responsibilities therefor."

The motion was adopted.

श्री हुकूम खन्व कल्लबाय : मैं विधेयक को पुरःस्थापित करता हूँ।

LIQUOR (REGULATION OF PRODUCTION, SUPPLY AND DISTRIBUTION) BILL*

श्री चोबरी राम गोपाल सिंह (दिल्ली) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे शराब के व्यापार और वाणिज्य और उसके उत्पादन, प्रदाय और वितरण के सम्बन्ध में कतिपय निर्बन्धनों का और उससे सम्बन्धित या धानुषंगिक विषयों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain restrictions in relation to trade and commerce in, and production, supply, and distribution of, liquor and for matters connected therewith or incidental thereto."

The motion was adopted.

श्री चोबरी राम गोपाल सिंह : मैं विधेयक को पुरःस्थापित करता हूँ।

INDIAN MEDICINE CENTRAL COUNCIL (AMENDMENT) BILL*

(Amendment of Sections 2, 17 etc.)

श्री लक्ष्मी नारायण पांडेय (मंदसौर) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे भारतीय चिकित्सा केन्द्रीय परिषद अधिनियम, 1970 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted.

श्री लक्ष्मी नारायण पांडेय : मैं विधेयक को पुरःस्थापित करता हूँ।

PROHIBITION ON INDICATION OF CASTE BILL

SHRI D. D. DESAI (Kaira): I beg to move for leave to introduce a Bill to provide for prohibition on indication of caste, religion, community or region, etc., with the name.